

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CHINCHOLI SUGAR & BIO INDUSTRIES LIMITED

1.	NAME OF CORPORATE DEBTOR	M/s.Chincholi Sugar & Bio Industries Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	11-09-1995
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Register Of Companies-Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U85110KA1995PLC018746
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Sri Laxminarasimha Nilaya, H.No.15, 5th Main, 13th Cross, M.S.R. Nagar, Mathikere, Bangalore, Karnataka, 560054, India
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	18-12-2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	19-12-2019 (However, order made available on 02/01/2020)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Madhusudhan Rao Gonugunta 7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana ,500038 Email: madhucs1@gmail.com ; chincholiip@gmail.com Telephone Number: 9177715558 IBBI Regd. No:IBBI/PA-001/IP-P00181/2017- 18/10360
9.	LAST DATE FOR SUBMISSION OF CLAIMS	31-01-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru has ordered the commencement of liquidation of the M/s. Chincholi Sugar & Bio Industries Limited on 19-12-2019 (However, order made available as on 02/01/2020).-

The stakeholders of M/s. Chincholi Sugar & Bio Industries Limited are hereby called upon to submit a proof of their claims, on or before 31-01-2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Madhusudhan Rao Gonugunta

Date and Place: 04-01-2020 and Hyderabad

